



**Central Administrative Tribunal
Jammu Bench, Jammu**

**TA No.8219/2020
SWP No.864/2008**

This the 17th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Kamla Devi and others.

....Applicants

(Nemo for the applicants)

VERSUS

1. State of Jammu and Kashmir
through Additional Chief Secretary(Home),
Civil Sectt., Srinagar and others.
....Respondents

(By Mr. Sudesh Mogotra, Deputy Advocate General)

ORDER (Oral)**Mr. Justice L. Narasimha Reddy:**

The TA arises out of an SWP No.864/2008 (TA No.8219/2020) claiming the relief for the post of Home Guard. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 17, 2021
/sunil/jyoti/vb/ankit/